

By Speed Post/Fax

F.No.A.12018/14/2012.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 14 February, 2017

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.


Subject: Amendment in Notification of Recruitment Rules for the post of Chemical Assistant in Central Revenues Subordinate Chemical Service under Central Board of Excise and Customs - regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the posts of Chemical Assistant in Central Revenues Subordinate Chemical Service under Central Board of Excise and Customs is notified vide G.S.R. 113 (E) dated 08.02.2017. A copy of the above-mentioned Gazette Notification is enclosed herewith for your kind information and necessary action. It can also be downloaded directly from the website: www.egazette.nic.in

Yours faithfully,

Encls.: As Above



14.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India

Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the same on the website.
(2) DGHRD for information and record;


14.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 90]

नई दिल्ली, बुधवार, फरवरी 8, 2017/माघ 19, 1938

No. 90]

NEW DELHI, WEDNESDAY, FEBRUARY 8, 2017/MAGHA 19, 1938

वित्त मंत्रालय

(राजस्व विभाग)

अधिसूचना

नई दिल्ली, 8 फरवरी, 2017

सा.का.नि. 113(अ).—राष्ट्रपति, मंत्रिधन के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय राजस्व अधीनस्थ रसायन सेवा (समूह 'ख' अराजपत्रित पद) रसायन सहायक भर्ती नियम, 2015 में निम्नलिखित संशोधन करते हैं, अर्थात्:—

1. (1) इन नियमों का संक्षिप्त नाम केन्द्रीय राजस्व अधीनस्थ रसायन सेवा (समूह 'ख' अराजपत्रित पद) रसायन सहायक भर्ती (संशोधन) नियम, 2017 है।
(2) ये राजपत्र में अपने प्रकाशन की तारीख को प्रवृत्त होंगे।
2. केन्द्रीय राजस्व अधीनस्थ रसायन सेवा (समूह 'ख' अराजपत्रित पद) रसायन सहायक भर्ती नियम, 2015 में -
(क) नियम 2 के स्थान पर निम्नलिखित नियम रखा जाएगा, अर्थात्:-
"2. पदों की संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर:- उक्त पदों की संख्या, उनका वर्गीकरण और उसमें संलग्न वेतन मैट्रिक्स में स्तर को इन नियमों में उपावद्ध अनुसूची के स्तंभ (2) से स्तंभ (4) में विनिर्दिष्ट किया जाएगा।";
(ख) स्तंभ (4) की अनुसूची में,-
 - (i) स्तम्भ शीर्षक के स्थान पर निम्नलिखित स्तम्भ शीर्षक रखा जाएगा, अर्थात् :-
"वेतन मैट्रिक्स में स्तर"
 - (ii) प्रविष्टि के स्थान पर निम्नलिखित प्रविष्टि रखी जाएंगी, अर्थात् :-
"वेतन मैट्रिक्स में स्तर-6 (35,400-1,12,400 रु.)"

[फा. सं. ए-12018/14/2012-प्रशा. III. ख]

राजपाल सिंह, अवर सचिव

टिप्पण : मूल नियम, संख्या सा.का.नि. 749 (अ), तारीख 1 अक्तूबर, 2015 द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (i), में प्रकाशित किए गए थे।

MINISTRY OF FINANCE

(Department of Revenue)

NOTIFICATION

New Delhi, the 8th February, 2017

G.S.R. 113(E).- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the Central Revenues Subordinate Chemical Service (Group "B" Non- Gazetted post) Chemical Assistant Recruitment Rules, 2015, namely:—

1. (1) These rules may be called the Central Revenues Subordinate Chemical Service (Group "B" Non-Gazetted post) Chemical Assistant Recruitment (Amendment) Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Central Revenues Subordinate Chemical Service (Group "B" Non- Gazetted post) Chemical Assistant Recruitment Rules, 2015,-

(a) for rule 2, the following rule shall be substituted, namely:-

"2. Number of posts, classification and Level in Pay Matrix. – The number of said posts, their classification and the Level in the Pay Matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.";

(b) in the Schedule, in column (4),-

(i) for the column heading, the following column heading shall be substituted, namely:-

"Level in the Pay Matrix";

(ii) for the entry, the following entry shall be substituted, namely:-

"Level – 6 in the Pay Matrix (Rs. 35,400-1,12,400)".

[F. No. A-12018/14/2012-Ad.III.B]

Rajpal Singh, Under Secy.

Note : The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 749(E), dated the 1st October, 2015.